

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
06-02-2024 AT 10:30 AM**

IA (IBC) 252/2024 in CP(IB) No.493/9/HDB/2018
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Ardee Hitech Pvt Ltd

...Operational Creditor

VS

Bevcon Wayors Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 252/2024

Learned Counsel Mr. Govindu Narayana Swamy, for liquidator and Mr. K Venkata Narsinga Rao, Liquidator present through Video Conference. This is an application filed by the liquidator to take third progress report on record. Report taken on record. **Accordingly, this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)